

Security threats to refinery

3490. SHRI BHARATKUMAR RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that despite information from Central Intelligence Agencies, a Slum Rehabilitation Scheme is being implemented next to the installation of Bharat Petroleum Refinery at Mahul, Mumbai;
- (b) what are the reasons of ignoring the vital information by Central agencies in this regard;
- (c) whether it may create security hazard to the BP's refinery; and
- (d) what measures has Ministry is taking to overcome the problem?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) The Ministry of Home Affairs, Government of India had, in their letter dated 14th March, 2007, addressed to the Chief Secretary, Government of Maharashtra brought to the notice of the State Government that construction of multi-storey building near Mahul, in the close vicinity of Bharat Petroleum Corporation Limited (BPCL) Refinery, could be used by the undesirable elements as a observation/launching post of sabotage/damage not only the BPCL Refinery but also other sensitive vital installations in the proximity of BPCL.

(b) The Slum Rehabilitation Authority, Mumbai has informed that they had no information of any type from Central Intelligence Agencies on the date of approval of the Slum Rehabilitation Scheme (SRS) at Mahul, Mumbai in October, 2006.

(c) Construction of multi-storey building under the SRS, in the close vicinity of Bharat Petroleum Corporation Refinery (BPCL) at Mahul, is perceived as a serious security threat from undesirable/anti social elements who could use them as observation/launching posts to sabotage/damage not only the Refinery but also other sensitive oil installations such as storage tanks, oil and gas pipelines etc. in the proximity of the Refinery.

(d) The Ministry has repeatedly written to the State Government of Maharashtra as well as the Ministry of Home Affairs, Government of India about the security threat to the BPCL Refinery installation.

Subsidy on LPG cylinder

3491. SHRI RAJKUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the amount of subsidy on one cylinder of 14kg. LPG and what it was as on 1 April, 2000;
- (b) what are the elements that constitute the cost of production of 14kg. LPG and share of corporate administration;
- (c) whether the cost of production is uniform in all the plants;